- (c) whether the number of Indian Institutes of Technology (UTs) is proposed to be increased; and
  - (d) if so, the details of the States where the new UTs are proposed to be established?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b) Revamping of technical education in the country is a continuous process and is achieved through the implementation of the National Policy on Education (NPE) and the Programme of Action (PoA) thereunder. It includes coordinated and planned development of technical education as embodied in the All India Council for Technical Education Act, 1987. The measures taken for modernisation and removal of obsolescence; development of thrust areas in technical education; research and development; as also several other initiatives taken by the All India Council for Technical Education help the States to develop technical education.

(c) and (d) There is no proposal, at present, to establish any new Indian Institute of Technology (IIT).

## Misuse of Money for Bangalore Regional Centre of ICHR

- 487. SHRI RAMACHANDRAIAH RUMANDLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the money sanctioned for setting up a regional centre of the Indian Council for Historical Research in Bangalore has been spent on pilot projects against the rules and the remaining amount is with an individual who no longer serves the council; and
  - (b) if so, the steps taken to recover the money from the private account?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b) Information is being collected.

## Permission by CBSE for Opening New Schools

- 488. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) how many new schools were given permission by the CBSE during the last three years State-wise;
  - (b) what are the criteria for giving permission to start a school by CBSE;
- (c) whether NOC from the concerned State is a must before granting permission; and

(d) how many schools were given permission during the last three years without obtaining NOC from State Governments, state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) As per information furnished by the Central Board of Secondary Education (CBSE), affiliation has been granted to 802 schools by the Board since 1.4.1997 till date as per list given in the enclosed Statement. (See below.)

(b) to (d) The school can be started by any Registered Society/Trust as per the Rules & Regulations of the concerned State/UT. The CBSE grants affiliation to the schools who fulfil various conditions prescribed in the Affiliation Bye-laws of the Board which inter aliaprescribe minimum requirements in terms of land, building, management, teaching staff, salaries, syllabus etc. and a no objection certificate from the concerned State Government/UT Administration. However, the condition regarding submission of no objection certificate is not applicable in the case of certain categories of schools like the schools run by the Government or managed by Public Sector Undertakings etc. No school was given affiliation during the last 3 years without obtaining required No Ojbection Certificate.

Statement

Number of Schools granted affiliation by the Central Board of Secondary

Education Since 1.4.1997

Sl.No. Name of the State/UT	No. of
1. Andhra Pradesh	28
2. Assam	24
3. Bihar	80
4. Gujarat	07
5. Haryana	67
6. Himachal Pradesh	08
7. Jammu & Kashmir	03
* 8. Karnataka	18
9. Kerala	107
10. Madhya Pradesh	53
11. Maharashtra	13
12. Manipur	01
13. Meghalaya	_

Sl.No. Name of the State/UT	No. of
14. Nagaland	02
15. Orissa	17
16. Punjab	42
17. Rajasthan	27
18. Sikkim	25
19. Tamil Nadu	05
20. Tripura	02
21. Uttar Pradesh	148
22. Arunachal Pradesh	12
23. Mizoram	01
24. West Bengal	11
25. Andaman & Nichobar Islands	06
26. Chandigarh	03
27. Goa	<del></del>
28. Pondicherry	_
29. Dadar and Nagar Haveli	<del>-</del> .
30. Daman & Diu	_
31. Lakshadweep	<del></del> -
32. Delhi	92
	Total: 802

## Surplus Teachers of Kendriya Vidyalayas

- 489. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that a large number of teachers of Kendriya Vidyalayas have been rendered surplus due to adoption of a new pattern for norms of determining staff-strength in the current session;
  - (b) if so, the details of the new and replaced norms of determining staff-strength;
  - (c) the region-wise and category-wise details of surplus teachers;
- (d) whether the Sangathan has decided to freeze the number of sections of classes of different Kendriya Vidyalayas from the current/next session; and
  - (e) if so, the reasons therefor and the justification thereof?